

(b) the amount allotted to each Ministry;

(c) whether the expenditure on police forces borrowed from other States is to be covered by the above grant; and

(d) the amount to be spent on (i) relief measures (ii) roads and bridges (iii) borrowed police forces and (iv) other heads, if any?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) The Ministry of Home Affairs.

(b) Does not arise.

(c) Yes.

(d) (i) Rs. 21.47 lakhs

(ii) Rs. 96.06 lakhs

(iii) Rs. 37.45 lakhs

(iv) Nil.

Settlers in Andaman Islands

1640. **Shri B. S. Murthy:** Will the Minister of Home Affairs be pleased to state:

(a) the number of persons who were settled in Andaman Islands during 1956-57;

(b) the various parts of India from which they came; and

(c) whether all of them were given the land, money and other facilities?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) 1540 persons (399 families).

(b) West Bengal and Kerala.

(c) Each of these families was given five acres of cleared land and cash grants or loans admissible under the scheme. As regards other facilities, information is being collected and will be laid on the Table of the Lok Sabha as soon as received.

Medical Staff in States Collieries

1641. **Shri H. N. Mukerjee:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether his attention has been drawn to the fact that compounders and dressers and the medical staff

generally, in State Collieries are not entitled either to weekly rest or holidays or any compensatory facilities;

(b) whether it is a fact that such deprivation has been sought to be justified on the analogy of medical staff on the railways; and

(c) whether since the transfer of control over such collieries from the railways and the stoppage of existing railway benefits to the employees in the said collieries, the position will be reviewed?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) Yes.

(b) The rules of the State Colliery Hospitals are at present based on the rules of the Railway Hospitals.

(c) The matter is proposed to be reviewed by the National Coal Development Corporation (Private) Ltd., which has taken over the ownership and management of the State Collieries from 1-10-1956.

Kotia Adivasis

1642. **Shri B. C. Prodhan:** Will the Minister of Home Affairs be pleased to state the steps Government have taken for the improvement of the conditions of the Kotia Adivasis living in the hilly parts of Orissa State?

The Deputy Minister of Home Affairs (Shrimati Alva): Welfare schemes have been taken up by the Government of Orissa for their welfare.

Neivell Lignite Project

1643. **Shri Elayaperumal:** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) how many Scheduled Castes are working in the Lignite Mine at Neivell South Arcot District, Madras State in both Technical and Non-Technical Cadres; and

(b) how many applications were received from the Scheduled Caste candidates for the various posts and how many were selected in the year 1956-57?